## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

# RAJYA SABHA UNSTARRED QUESTION NO. 1193

TO BE ANSWERED ON THE  $10^{\text{TH}}$  DECEMBER, 2025/ AGRAHAYANA 19, 1947 (SAKA)

## MONTHA CYCLONE IN ANDHRA PRADESH AND ODISHA

#### 1193 SHRI YERRAM VENKATA SUBBA REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the damage caused by Montha cyclone in Andhra Pradesh, district-wise, and in Odisha;
- (b) whether it is a fact that the Central Team toured Andhra Pradesh to assess the damage caused by cyclone Montha in the 3rd week of November, 2025;
- (c) the reasons for delay in sending the Central Team;
- (d) whether the Team assessed the damage and recommended assistance to farmers, construct roads and carry out repair and restoration of infrastructure; and
- (e) if so, the details thereof and action taken by Government on the recommendations made by the Central Team?

### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (e): As per memorandum/ situation reports received from the affected

State Governments, details of reported damages/ losses are given as under:-

(Provisional)

State	Human live lost	Houses/ huts damaged	Livestock lost	Cropped area affected (in lakh ha.)
Andhra	03	4566	610	1.67
Pradesh				
Odisha		919	26	0.10

There are institutional mechanisms at the National and State level for effective management of natural disasters in the country. As per the National Disaster Management Policy, the primary responsibility for disaster management, including undertaking assessment of the impact of cyclone, rests with the State Governments concerned. The State Governments provide financial relief to the affected people in the event of notified natural disasters, from the State Disaster Response Fund (SDRF), already placed at its disposal, in accordance with approved items and norms of Government of India (GOI). However, in the event of disaster of a severe nature, additional financial assistance is extended from the National Disaster Response Fund (NDRF), as per laid down procedure, which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT). Financial assistance under SDRF/ NDRF in the wake of natural disasters is by way of relief and not as compensation for losses claimed.

In order to support the affected people of the State, an amount of Rs. 1449.60 crore (Rs. 1088 crore Central Share + 361.60 crore State share) has been allocated to the State Government of Andhra Pradesh for the financial year 2025-26 under SDRF. The first installment of Rs. 544.00 crore of Central share was released to the State Government on 27.11.2025. In addition, the State Government has reported an opening balance of Rs 3,159.52 crore in its SDRF account as on 1stApril, 2025.

Similarly, an amount of Rs. 2080.00 crore (Rs. 1560.00 crore Central Share + 520.00 crore State share) has been allocated to the State Government of Odisha for the financial year 2025-26 under SDRF. The first installment of Rs. 780.00 crore of Central share was released to the State Government on 23.06.2025. In addition, the State Government has reported an opening balance of Rs 6,534.87 crore in its SDRF account as on 1stApril, 2025.

In the instant cases, even before the receipt of a memorandum form State Government of Andhra Pradesh, an IMCT was constituted by the Ministry of Home Affairs (MHA), which visited the cyclone 'Montha' affected areas of the State from 10<sup>th</sup> to 11<sup>th</sup> November 2025 for assessment of damages. Upon receipt of report from the IMCT, further financial assistance under NDRF is considered as per laid down procedure. No memorandum has been received from the State Government of Odisha for assessment of the damage.

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